

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 3190/2018

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Appellant(s)

VERSUS

BOARD OF REVENUE UP THR. ITS SECRETARY & ORS.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Senthil Jagadeesan, AOR

For Respondent(s)

Mr. Sridhar Potaraju, AOR

Mr. Akshat Kumar, AOR

Ms Swarupama Chaturvedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 are duly represented.

Statement of case has not been filed by the parties and
time has expired.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
06.08.2018

hj